NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/87/2016	
NAME OF THE PETITIONER(S)	: K.P.S. Manoharan & 4 others	
NAME OF THE RESPONDENT(S)	: M/s Selvaraaj Tex Private Limited & 3 others	
UNDER SECTION	: 397/398 , 402 & 403	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) Asschana Post Thriyambak Kannen	Respondis	hally
2. G.PRABHAKARAN. for Mls. S.RAMASUBRAMAN 4 ASSOCIATES	PETITIONER	a puella.

<u>ORDER</u>

Counsel for the Petitioner present. Counsel for the Respondent also present. Matter shall be put up along with TCP/75/16 on 12.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk